

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. I.A. 1369/2023
I.A. 3802/2022
I.A. 1432/2022
IN
C.P.(IB)-1673(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: M. S. Enterprises

V/s.

Oren Kitchen Appliances Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Applicant/Liquidator, Mr. Aakash Sinha i/b SD Israni Law Chambers and Ld. Counsel appearing for the Financial Creditor, Mr. Vishvas Deo are present.

I.A. 1369/2023

Ld. Counsel appearing for the sole financial creditor submits that he has not received the copy of the above application.

The Ld. Counsel appearing for the Applicant in the above I.A. shall provide the copy of the application to the Financial Creditor. After receiving the copy of the application, the Financial Creditor shall their reply within two weeks by serving advance copy to the other side.

List this matter on **20.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)